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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 887/2004

New Delhi This the 12th day of April, 2004

HON'BLE SH. SHANKER RAJU, MEMBER (J)

Smt. Bhagwati,
widow of Sh. Fagir Chand,
R/o 6/8, Khichripur,
Delhi-110091.

(By Advocate: Sh. R.K.Shukla)

versus

1. Union of India through
Comptroller & Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi-110002.
2. The Deputy Director (Administration),
Commercial Audit, Commercial Audit
Board-II, I.P.Bhawan,
New Delhi.
3. The Medical Superintendent,
Institute of Human Behaviour & Allied Sciences,
G.T.Road, Shahdara,
Delhi.
4. The Deputy Medical Superintendent,
Hospital for Mental Diseases, I.H.B.A.S.,
G.T.Road, Shahdara,
Delhi.

O R D E R (ORAL)

By Sh. Shanker Raju, Member (J)

Counsel for applicant seeks permission to withdraw the OA on account of some typographical errors with liberty to file a fresh OA. Allowed. OA is dismissed as withdrawn with liberty.

S. Raju
(SHANKER RAJU)
Member (J)

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